

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 113 of 2019 &**  
**IA NO. 485 OF 2019**

**Dated : 14<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**GRIDCO Ltd. ... Appellant(s)**  
**Versus**  
**NTPC Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Poorva Saigal for R-1

Ms. Anisha Upadhyay  
Mr. Nishant Kumar for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **23.09.2019 at 2.30 p.m.**

**(S. D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**